

**Use of Sophisticated Nets by Foreign
Fishing Boats along Indian
Sea Coast**

49. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government are aware that certain foreign fishing boats are using sophisticated nets along our coast; and

(b) if so, the measures being taken by Government to prevent the use of sophisticated nets by foreign fishing boats which are destroying all marine life along our coast ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) and (b). Some foreign chartered fishing vessels were reported to have used small mesh size nets. Steps have been taken to prescribe specific mesh size of nets and charterers have been advised to use a minimum mesh size of nets of 80 mm at the cod end. Government has also appointed Designated Officers at each base of operation to monitor the type of gear used by the chartered foreign fishing vessels.

Refining Units of Edible Oils

50. SHRI MOHAN LAL PATEL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are aware of the potential of establishing refining units of edible oils in the rural areas which are famous for oil seeds producing areas; and

(b) whether Government propose to direct its oil technologists to investigate the possibility thereof and to prepare a plan accordingly keeping in view the economic feasibility of the project ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). The Government is already encouraging oil refining units in rural areas. Such units have already

been registered/licensed in the co-operative/State sector and also under the auspices of the National Dairy Development Board.

Persons on Deputation in NBCC

51. SHRI SAIFUDDIN CHOWDHARY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether persons are working at present in National Building Construction Corporation on deputation from other departments as Chief Engineer, Project Managers, Sr. Resident Engineers and Managers;

(b) since when they are working and how long they are likely to work with N.B.C.C. on deputation;

(c) whether they are likely to be regularised or absorbed in N.B.C.C.;

(d) what additional facilities are being provided to them in comparison to non-deputationists employees of N B.C.C.;

(e) the number of employees of N.B.C.C. adversely affected due to retention of deputationists and stagnation in a particular grade for several years; and

(f) the measures being taken to redress the grievances of non-deputationist employees of N.B.C.C. and to remove the stagnation in each grade ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) :

(a) Yes, Sir.

(b) A Statement is attached.

(c) Their regularisation/absorption in N.B.C.C. would depend on their willingness, suitability and consent of the parent organisation etc.

(d) None. They are governed by their terms of deputation.

(e) NBCC regularly reviews promotion cases of their officers keeping in view their eligibility, seniority and merit.

(f) Does not arise.

Statement

Sl. No.	Name of the post	Number of persons on deputaion	Period for which work- ing on deputation			Remarks
			Within 2 yrs.	2—3 yrs.	3—4 yrs.	
1.	Chief Engineer	3	2	—	1	These persons are likely to continue in NBCC till completion of their initial/ extended period of deputation.
2.	(a) Chief Project Manager	1	—	1	—	
	(b) Project Manager	16	9	3	4	
3.	Sr. Resident Engineer	—	—	—	—	
4.	Manager (Finance)	1	—	1	—	
Total :		21	11	5	5	

Allotment of Plots to Scheduled Castes of Karol Bagh Area

52. SHRI SAIFUDDIN CHOWDHARY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government had decided to allot plots to persons belonging to Scheduled Castes community of Karol Bagh Area, New Delhi in Regarhpura area; and

(b) whether D.D.A. is holding back the allotment and offering alternative place to these allottees ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) and (b). A proposal to allot plots to some old unauthorised occupants belonging to Scheduled Castes of Regarhpura, Karol Bagh area, New Delhi, is under consideration of the Government.

Rise in Prices of Essential Commodities

53. SHRIMATI GEETA MUKHERJEE : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the prices of essential commodities continued to rise for the last few months;

(b) if so the month-wise details of the wholesale price index of the essential commodities during the year 1984; and

(c) the measures proposed to be taken by Government to arrest and bring down the same ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRE DRA SINGH) : (a) During the past few months the prices of essential commodities have generally been subdued.

(b) The month-wise wholesale price indices of selected commodities during the year 1984 are given in Annexure Laid on the Table of the House. [*Placed in Library. See. No. LT-86/85*]

(c) The main thrust of Government policy has been to increase the production of essential commodities particularly the ones which are in short supply. The Public Distribution System is being expanded and improved. The supplies of some essential commodities are supplemented by imports. The export of essential commodities is regulated. State Governments are enforcing the provisions of the Essential Commodities Act and similar legislations to curb the activities of hoarders and black-marketeers and other anti-social elements in trade.